

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 217
IB-356/ND/2020**

**IN THE MATTER OF:
M/s. SKC Infratech Pvt. Ltd.**

...PETITIONER

Vs.

M/s. EOS Hospitality Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

**Order delivered on 11.12.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Abhishek Sharma, Advocate.
For the Respondent/ Corporate-debtor :**

ORDER

Heard the submissions made by the counsel for the operational creditor and to serve notice on the corporate debtor within two week's. Post the matter to 13.01.2021.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Anjula)